

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)/2296(CHE)/2023

**PETITION NUMBER** : CP/IB/48/2023

**NAME OF THE APPLICANT** : Ravindra Beleyur, (RP)  
(Reliable Cashew Company Pvt Ltd)

**NAME OF THE RESPONDENT(S)** : Housing Development Finance Corp Ltd  
& Anr

**UNDER SECTION** : Sec 19(2) of IBC, 2016 r/w Rule 11 of  
NCLT, Rules 2016

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**ORDER**

Ld. Counsel Mr. T. Ravichandran for the Applicant. Ld. Counsel Mr. Sriram for R2.

In this case the Respondent was asked to share all the documents on or before 25.03.2024 and the Counsel for the RP stated that he received the mail on 02.03.2024 which did not have any attachments of documents.

Counsel for the Respondent is directed to share the copies with the RP within a day through email or physical copy and submit a compliance memo before the next date of hearing.

R1 is given last opportunity to appear in the matter failing which they will be set ex parte.

List the application for hearing on **06.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk